

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 575 of 2019 | Enforcement Directorate. Vs. Manoj K. Agarwal & Ors. With | Nitesh Rana | Udita Singh-R1 Rajendra Beniwal-R2 Kumar Sumit-R3 |
| 2. | Comp. App. (AT) (Ins) No. 576 of 2019 | Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. | Nitesh Rana | Udita Singh-R1 Shambo Nandy-R2 |
| 3. | Comp. App. (AT) (Ins) No. 346 of 2020 | Gyanchand Mutha Vs. Aditya Birla Money Ltd & Anr. | Sushil Daga | Vanita Bhargava |
| 4. | Comp. App. (AT) (Ins) No. 757 of 2020 | Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors. | Abhishek Anand | Y Suryanarayan-R1 Pankaj Vivek-R2, R3 & R4 |
| 5. | Comp. App. (AT) (Ins) No. 1122 of 2020 | Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With | Gaurav Nair | CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5 |
| 6. | Comp. App. (AT) (Ins) No. 1123 of 2020 | Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. | Anne Methew | CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5 |
| 7. | Comp. App. (AT) No. 143 of 2020 | Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. With | Surekha Raman | Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9 |
| 8. | Comp. App. (AT) No. 227 of 2020 | Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. | Surekha Raman | Sikha Tandon-R3 Shyam Kapadia-R7 Samiksha Pednekar-R9 |

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| 9. | Comp. App. (AT) No. 242 of 2020 | Abhishek Jain Vs. Puerto Life Science Pvt. Ltd. & Ors. | Vipul Ganda | Saurabh Kalia |
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For Hearing

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| 10. | Comp. App. (AT) No. 19 of 2020 Part Heard | Chander Verma Vs. Continental Construction Ltd. & Ors. | Chandan Dutta | Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5 |
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

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| 11. | Comp. App. (AT) (Ins) No. 1231 of 2019 Part Heard | Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd. | Simran Jyoti Singh | Rakesh Sinha-R1 |
| 12. | Comp. App (AT) No. 392 of 2017 Part Heard | Gireesh Kumar Sanghi & Anr. Vs. Ravi Sanghi & Ors With | Dhruv Gupta | AnirudhWadhwa (R-1 to 4) |
| 13. | Comp. App (AT) No. 393 of 2017 Part Heard | Gireesh Kumar Sanghi & Anr. Vs. AGA Publications Ltd. & Ors. | Dhruv Gupta | Y.Suryanarayan a |
| 14. | Comp. App. (AT) No. 122 of 2018 Part Heard | S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With | G.Ramakrishna Prasad | K. Sharat Kumar |
| 15. | Comp. App. (AT) No. 163 of 2018 Part Heard | K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With | Mohd. Wasay Khan | GouthamShivshankar (R1 to R9), Anandh K (R19 to 22) |
| 16. | Comp. App. (AT) No. 210 of 2018 Part Heard | Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With | John Mathew | GouthamShivshankar (R2-10) |
| 17. | Comp. App. (AT) No. 211 of 2018 Part Heard | Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. | John Mathew | GouthamShivshankar |
| 18. | Comp. App. (AT) No. 351 of 2018 Part Heard | Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors. | Soumya Dutta | Jishnu Chaudhury Arjun Aggarwal |

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| 19. | Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019 Part Heard | Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd. | Chitraanshul A. Sinha | Kunal Singh |
| 20. | Comp. App (AT) No. 192 of 2019 Part Heard | Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors. | Vipul Ganda | Y.Suryanarayana Jagriti Ahuja (R19) |
| 21. | Comp. App. (AT) No. 296 of 2019 Part Heard | Vijaya Sai Poultries Pvt. Ltd. Vs. Vemulapalli Sai Pramella & Ors. | Manisha Chaudhary | C.B.N. Babbu |

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar